

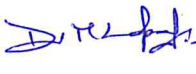
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)**  
**PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.02.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA) No.19/230/HDB/2018
NAME OF THE COMPANY	TEP Solar India Pvt Limited
NAME OF THE PETITIONER(S)	Peddmandadi Solar Pvt Limited & Veltoor Solar Pvt Ltd
NAME OF THE RESPONDENT(S)	TEP Solar India Pvt Limited
UNDER SECTION	230

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D.V.M. Gopal	PCS MOA	dvmgopal@gmail.com 9849153690	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Heard Mr.D.V.M.Gopal , Learned Counsel for the Petitioner.  
Sought permission for News Paper Advertisement in Nava  
Telangana Daily and Business Standard Daily. Post the case on  
22.03.2018.

  
**Member (Tech)**

  
**Member (Judl)**